Subject: INFOSAN Alert on contamination of Brazil nuts by-product with *Salmonella Sp.*-reg.

An alert has been received from International Food Safety Authorities Network (INFOSAN) with regard to the contamination of Brazil nuts by-products, as detailed below, with *Salmonella Anatum* and *Salmonella Typhimurium*.

i. **Product:** Brazil & sultana with peanuts and almonds  
**Brand:** Eat Natural  
**Size:** 35g bar, 4 x35g Multi pack, 50g Bar, 3x 50g Multi-pack, 12x 50g Counter pack, 20x 50g Assorted Mix Pack  

ii. **Product:** Natural Bar fruit & nut  
**Brand:** HEMA  
**Size:** 50g Bar, 16x50g shelf pack  
**Best Before End Dates:** 31/08/2020, 30/11/2020, 28/02/2021, 31/03/2021

2. The implicated products, as mentioned above, have also been imported to India and have been distributed within India. With a possibility of this product reaching consumers through online sales or by other means and considering the health risk which may be posed by consumption of above said product due to contamination of *Salmonella sp.*, all State Food Authorities are advised to take necessary actions including complete recall of the product from the market.

3. Further, all consumers are advised not to eat these products and return back, if purchased, to the store/shop of purchase. For ease of consumers, the pictorial representations of the implicated products are placed at Annex I.

4. This information is being brought to the notice of the public and all stakeholders so that any inadvertent consumption of the implicated products could be avoided.

This issues with the approval of the Competent Authority.

Encl: INFOSAN documents information.

(Parveen Jargar)  
Joint Director (RCD)
To,

1. All Food Safety Commissioner of State/UT's- for further necessary actions including food recall
2. All FSSAI Authorised Officers- Delhi, Cochin, Tuticorin, Chennai, Kolkata and Mumbai- for information and necessary action and to share the details of import of these products with Regulatory Compliance Division, FSSAI-HQ.
3. Director Customs- with a request to inform to all officials of Customs' Department working as Authorised Officers and to share the details of import of these products with Regulatory Compliance Division, FSSAI-HQ.
4. Additional Director General, risk management Division, Central Board of Excise and Customs (CBEC)- to share the details of import of these products with Regulatory Compliance Division, FSSAI-HQ for ensuring that in future, no consignments of these products released through RMS and such consignments may not be released without examination
5. Deputy Commissioner (Single Window)- with a request to inform to all officials of Customs' Department working as Authorised Officers and to share the details of import of these products with Regulatory Compliance Division, FSSAI-HQ.
6. DGHS, Ministry of Health & Family Welfare, GOI
7. National Centre of Disease Control - National IHR Focal Point
8. CITO- with a request to upload it on the FSSAI website
Annex I

Images of implicated food products imported in India